

## Annexure – 4

**Name of the corporate debtor: FOODCO DELICACIES INDIA PRIVATE LIMITED; Date of commencement of CIRP: 24.03.2022; List of creditors as on: 23.06.2022**

### List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related Party?	% of voting share in CoC, if applicable					
1	KERALA STATE ELECTRICITY BOARD	STATE	U40100KL2011SGC027424	08/04/2022 via speed post	97,89,414.00	74,45,322.00	DEFAULTED PAYMENTS OF ELECTRICITY CHARGES (04/21 TO 03/22) WITH INTEREST ALONG WITH PENDING ARREARS	NO	NO	NO	NO	23,44,092.00	NO	NIL	NIL	Writ petition W.P.(C) 3701/2018 is pending at Kerala High Court for disputed payment for Rs. 23,44,092.00
<b>TOTAL AMOUNT ADMITTED</b>					<b>97,89,414.00</b>	<b>74,45,322.00</b>						<b>23,44,092.00</b>				